

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2442
ANSWERED ON 10/08/2026**

WATER AND SANITATION INFRASTRUCTURE IN URBAN AREAS

2442. SHRI MILIND MURLI DEORA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the State-wise number of cities and towns covered under AMRUT 2.0, including those in the State of Maharashtra;
- (b) the State-wise funds sanctioned, released and utilised under the mission during 2021-22 to 2023-24, indicating Maharashtra's share and utilisation rate;
- (c) the national and Maharashtra district-wise targets and achievements relating to (i) potable water supply connections, (ii) sewer connections, (iii) treated wastewater recycling, and (iv) green spaces and parks;
- (d) whether any State, including Maharashtra, has fallen short of fund utilisation targets; and
- (e) the measures taken to address implementation gaps, delays in project awards and completion across Maharashtra and other States?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities including Maharashtra. Under the Mission, States/ Union Territories(UTs) are empowered to select, appraise, prioritise and implement the projects. Under AMRUT 2.0, States/ UTs have undertaken projects in 3,371 ULBs including 141 ULBs of Maharashtra.

(b): The Central share of funds under AMRUT 2.0, released during 2021-22 to 2023-24 and utilised, State/UT-wise including Maharashtra is given in Annexure-I.

(c): Under AMRUT/ AMRUT 2.0, the States/UTs select and prioritise the projects within the broad framework of Mission guidelines. Under AMRUT, 1,411 water supply projects worth ₹43,372 crore, 888 sewerage and septage management projects amounting to ₹34,471.71 crore and 2,522 parks and green space projects have been taken up by the States/ UTs. AMRUT was subsumed in AMRUT 2.0 with its launch in October, 2021.

Under AMRUT 2.0, the State Water Action Plans (SWAPs) comprising of 3,572 water supply projects worth ₹1,18,968.38 crore, 605 sewerage/septage projects worth ₹71,133.01 crore and 1649 park projects worth ₹1087.12 crore have been approved.

Through AMRUT/ AMRUT 2.0 and in convergence with the States, around 270 lakh water tap connections in the urban areas and around 197 lakh sewer connections (including households covered through Faecal Sludge and Septage Management (FSSM)) in AMRUT Cities, have been provided. A total of 6,017 Million Litre per Day (MLD) sewage treatment capacity have been developed, of which 1,457 MLD capacity has been developed for recycle/reuse. A total of 3460 parks projects have been completed with development of 11,119.44 acres of green space.

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As reported by the States/ UTs, a total of around 6000 MLD of treated used water is reused for non potable purposes. The approved projects under AMRUT 2.0 include development of around 1900 MLD for reuse.

Under AMRUT/ AMRUT 2.0, State/ UTs update city/ ULB-wise status of projects and not district-wise. As reported by the States/ UTs, the number of water and sewer connection provided State/UT-wise, are given in Annexure-II.

(d) and (e): Under AMRUT 2.0, the Central share of funds are now released to the States through SNA Sparsh platform in which Mother Sanction is issued to the States and real time utilisation of funds is carried out.

As per the Mission guidelines the State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State monitor and supervise implementation of the scheme at the State/ UT level for their timely completion. Further, an Apex Committee constituted under the Mission, reviews and monitor the Mission periodically. Also, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs. For assessment and monitoring of work done under AMRUT 2.0 in the States/UTs, there is provision of Independent Review and Monitoring Agencies (IRMAs), which review and monitor the grounded projects in the States/UTs. There is a dedicated AMRUT online portal for tracking the progress and project-wise outcomes provided by the States/ UTs.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION
NO. 2442 DUE FOR ANSWER IN THE RAJYA SABHA ON 10 AUGUST, 2026
REGARDING “WATER AND SANITATION INFRASTRUCTURE IN URBAN AREAS”**

Fund released & UC received under AMRUT 2.0 (2021-22 to 2023-24) for projects

(in ₹ crore)			
SI NO	State / UT	Central share release for projects (2021-22 to 2023-24)	UC Received/ Fund utilised
1	Andaman & Nicobar Islands	-	-
2	Andhra Pradesh	589.55	200.22
3	Arunachal Pradesh	29.5	8.96
4	Assam	56.65	56.65
5	Bihar	400	5.80
6	Chandigarh	33	33.00
7	Chhattisgarh	148.4	148.40
8	Dadra & Nagar Haveli and Daman & Diu	-	-
9	Delhi	211.41	211.41
10	Goa	15.76	15.76
11	Gujarat	602.73	602.73
12	Haryana	140	133.74
13	Himachal Pradesh	51.56	46.16
14	Jammu & Kashmir	158.6	11.64
15	Jharkhand	104.52	25.66
16	Karnataka	614.37	614.37
17	Kerala	148.74	148.74
18	Ladakh	11.7	
19	Madhya Pradesh	283.85	213.00
20	Maharashtra	1140.68	1140.68
21	Manipur	17.05	0.00
22	Meghalaya	65.07	65.07
23	Mizoram	28	24.71
24	Nagaland	35.19	35.19
25	Odisha	355.39	350.72
26	Puducherry	28.82	28.82
27	Punjab	254.69	107.91
28	Rajasthan	309.28	309.27
29	Sikkim	3.62	3.62
30	Tamil Nadu	845.86	845.86
31	Telangana	100	100.00
32	Tripura	64.93	64.93
33	Uttar Pradesh	678.07	678.07
34	Uttarakhand	42.08	42.08
35	West Bengal	495.65	495.65
	Total	8064.71	6768.82

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2442 DUE FOR ANSWER IN THE RAJYA SABHA ON 10 AUGUST, 2026 REGARDING “WATER AND SANITATION INFRASTRUCTURE IN URBAN AREAS”

Tap and Sewer/Septage Connection provided under AMRUT, AMRUT 2.0 & Convergence

S.NO	State/UTs	Tap connections under AMRUT, AMRUT 2.0 & in convergence in the urban areas of the country	Sewer/Septage Connection under AMRUT, AMRUT 2.0 & Convergence in 500 AMRUT cities
1	Andaman & Nicobar Islands	9,099	-
2	Andhra Pradesh	5,41,334	4,52,727
3	Arunachal Pradesh	4312	16,000
4	Assam	2,00,595	-
5	Bihar	7,41,468	-
6	Chandigarh	176434	2,36,479
7	Chhattisgarh	3,80,836	3,70,700
8	Dadra & Nagar Haveli and Daman & Diu	39,673	41,227
9	Delhi	28,33,861	22,96,224
10	Goa	78,685	8,502
11	Gujarat	28,50,929	42,49,908
12	Haryana	5,40,950	4,73,377
13	Himachal Pradesh	46,686	42,744
14	Jammu & Kashmir	90,040	3,36,892
15	Jharkhand	299296	33,000
16	Karnataka	10,03,983	7,08,638
17	Kerala	12,24,619	5,68,549
18	Ladakh	1620	1,620
19	Madhya Pradesh	20,92,789	6,20,786
20	Maharashtra	16,58,348	7,49,026
21	Manipur	28947	4,000
22	Meghalaya	15143	31,000
23	Mizoram	1,49,046	2,572
24	Nagaland	5515	30,520
25	Odisha	8,16,172	4,14,177
26	Puducherry	34,306	16,813
27	Punjab	3,25,793	1,22,107
28	Rajasthan	4,89,391	7,75,048
29	Sikkim	3907	17,400
30	Tamil Nadu	23,06,938	27,40,741
31	Telangana	5,56,264	87,570
32	Tripura	1,33,268	600
33	Uttar Pradesh	18,39,116	24,33,845
34	Uttarakhand	80,856	74,914
35	West Bengal	54,42,349	17,12,540
	Total	2,70,42,568	1,96,70,246